# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

# UNSTARRED QUESTION NO. 1992 TO BE ANSWERED ON 30.07.2018

### **HOUSING FACILITY TO WORKERS**

# †1992. SHRI KRUPAL BALAJI TUMANE: SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to provide housing facility to the beedi workers and miners working in non-coal mines on the lines of national housing scheme and if so, the details thereof;
- (b)whether the Government has proposed to increase subsidy for housing for beedi workers and miners in non-coal mines by four times and if so, the details thereof;
- (c)the criteria set for housing subsidy to beedi workers and miners of noncoal mines;
- (d)the amount of subsidy provided at present and the extent by which it is likely to be increased; and
- (e)the number of houses constructed for beedi workers and miners employed at non-coal mines during each of the last three years and the current year, State/UT-wise?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): Ministry of Labour & Employment provides housing subsidy under Revised Integrated Housing Scheme (RIHS), 2016 to the registered Beedi, LSDM, IOMC Mica and Cine worker under Labour welfare Organisation(LWO) who has been engaged for one year or more in the respective industry.
- (b): In the new Revised Integrated Housing Scheme (RIHS), 2016 the slab of housing subsidy has been increased to Rs. 1,50,000/- from Rs. 40,000/- under RIHS, 2007.
- (c): Placed at Annexure-I.
- (d): As per Revised Integrated Housing Scheme, 2016 the subsidy of Rs. 1,50,000/- per tenement is provided in three installments.
- (e): Placed at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PART (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 1992 FOR 30.07.2018 BY SHRI KRUPAL BALAJI TUMANE AND SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL REGARDING HOUSING FACILITY FOR WORKERS.

#### **GENERAL CONDITION**

## (a) Eligibility

- (i) Any registered Beedi, LSDM, IOMC Mica and Cine worker under LWO who has been engaged for one year or more in the respective industry, shall be eligible to construct only one house during his/her life time. Eligibility, however, shall not entitle the beneficiary to claim housing subsidy as a matter of right.
- (ii) The beneficiary should have Aadhaar registration and Jan Dhan/Bank Account number for availing the subsidy.
- (iii) The land area of the site should not be less than 30 Square meters (built up area) for all urban areas as well as rural areas.
- (iv) There shall be no cap on the upper limit on the cost of the construction. In case, the beneficiary avails bank loan, then the assistance amount can be used as margin/seed money. Beneficiary will also be free to contribute in terms of money and personal/family manual Labour for construction of the tenement.
- (vi) Before or after the application, there should not be any other pucca house either in the name of the applicant or in the name of his/her spouse or any of the dependents.

### ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1992 FOR 30.07.2018 BY SHRI KRUPAL BALAJI TUMANE AND SHRIMATI BHAVANA PUNDALIK RAO GAWALI PATIL REGARDING HOUSING FACILITY FOR WORKERS.

State	2015-16		2016-17		2017-18		2018-19	
	Beedi workers	Non-coal Mine workers	Beedi workers	Non-coal Mine workers	Beedi workers	Non-coal Mine workers	Beedi workers	Non-coal Mine workers
1	2	3	4	5	6	7	8	9
Andhra Pradesh					11		233	
Assam							565	
Bihar	1162		36				208	
Chhattisgarh							105	
Gujarat			33		925		245	
Jharkhand	182							
Karnataka	489		06		07		428	
Kerala	85		125		70		45	
Madhya Pradesh			941		03		1699	
Maharashtra	08		03		1133		379	
Odisha	3181	12	388		1379	13	654	
Rajasthan	130	38	35	47	520	184	611	77
Tripura								
Tamil Nadu					464		93	
Uttar Pradesh	405		423		255			
West Bengal			1506		6206			

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